

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER SHEET OF THE HEARING ON 14<sup>th</sup> MARCH, 2023, 10:30 A.M.**

(CP (IB) No. 167/CTB/2019), MA (IB) No. 7/CB/202  
MA (IB) No. 8/CB/2022, IA (IB) No. 89/CB/202

**Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	N.K. Minerals Pvt. Ltd. -Vs- Orissa Mangnise & Minerals Ltd.
Under Section	9 IBC

For Petitioner (s)

Mr. Chittaranjan Panda, Adv.

For Respondent (s)

Mr. Anuj Singh, Adv.  
Mr. Amit Patnaik, Adv.

**ORDER**

Due to paucity of time, the matter could not be taken up for hearing. Matter adjourned to 18.04.2023.

Sd

**Satya Ranjan Prasad**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**